NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 78-A/2016 with TP No. 78/397-398/NCLT/AHM/2016 (New) CA No. 311/2014 with CP No. 40/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.09.2017</u>

Name of the Company:

Tarjit Singh Bath & Ors.

V/s.

Surya Salt Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1

2.

<u>ORDER</u>

None present for both sides.

Petitioner filed written arguments.

For filing written arguments of Respondents.

List the matter on 10.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of September, 2017.